

FORM A
PUBLIC ANNOUCEMENT

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016]

PUBLIC ANNOUCEMENT
FOR THE ATTENTION OF THE CREDITORS OF M/s HIND MOTORS Ltd.

Relevant Particulars		
1	Name of Corporate Debtor	M/s Hind Motors Ltd.
2	Date of Incorporation	11 th June, 1990
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies under the Companies Act, 1956
4	Corporate identity number /limited liability identification number of corporate debtor	U34102CH1990PLC010459
5	Address of the registered office and principal office (if any) of corporate debtor	Plot No. 9, Industrial area, Phase 1, Chandigarh-160002
6	Insolvency commencement date in respect of corporate debtor	14 th February 2017
7	Estimated date of closure of insolvency resolution Process	180 days from date of commencement of resolution process which is 13 th August, 2017
8	Name, address, email address and the registration number of the interim resolution professional	Name: Manik Goyal; Address: SCF-174, 1 st Floor, Grain Market, Sector-26 Chandigarh 160019 Registration no.: IBBI/IPA-IP/00326/2016-17 Email.id : camanikgoyal@gmail.com
9	Last date for submission of claims	28/02/2017

Notice is hereby given that the Hon'ble National Company Law Tribunal, Chandigarh Bench has ordered the commencement of a Corporate Insolvency Resolution process against the M/s Hind Motors Ltd.

On 14th February, 2017.

The creditors of M/s Hind Motors Ltd. are hereby called upon to submit a proof of their claims on or before 28th February, 2017 to the interim resolution professional at the address mentioned against item 8.

The financial creditors shall submit their proof of claims by electronic means only. The operational creditors, including workmen and employees, may submit the proof of claims by in a person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date and Place: 16th February, 2017, Chandigarh.

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16/2/17